

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT)(Ins) No. 372 of 2019

IN THE MATTER OF:

Takshvi TMT Mills Pvt. Ltd.

...Appellant

Versus

**Vijay Kumar V. Iyer & Ors.
RP of SPS Steel Rolling Mills Ltd.**

...Respondent

With

Company Appeal (AT)(Ins) No. 390 &474 of 2019

IN THE MATTER OF:

Takshvi TMT Mills Pvt. Ltd.

...Appellant

Versus

**Vijay Kumar V. Iyer & Ors.
RP of SPS Steel Rolling Mills Ltd.**

...Respondents

With

Company Appeal (AT)(Ins) No. 447 of 2019

IN THE MATTER OF:

Takshvi TMT Mills Pvt. Ltd.

...Appellant

Versus

**Vijay Kumar V. Iyer & Ors.
RP of SPS Steel Rolling Mills Ltd. & Anr.**

...Respondents

Present

For Appellant:

**For Respondent: Ms. Misha and Mr. Nikhil Mathur Advocate for RP
Ms. Sonia Dube, Mr. S. Chakraborty and Ms. Harshita
Verma Advocates for Suspended Board of Directors.**

ORDER

16.07.2019 Due to paucity of time the matter could not be taken up.

Post these appeals 'for Admission (After Notice)' on 8th August, 2019.

[Justice S.J. Mukhopadhaya]
Chairperson

[Kanthi Narahari]
Member (Technical)

mohan/sk/